

SPECIAL BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2019
IA(I.B.C)/563(KB)2024,
IA(I.B.C)/562(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	J. D. INDIA CORPORATION VS NARESH RETAIL MART LLP
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For the Liquidator

Ms. Namrata Basu, Adv.

Ms. Anushka Dhar, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/562(KB)2024

2. This IA has been filed by the Liquidator for taking on record preliminary report at page 13. This IA is accompanied by an affidavit of Liquidator at page 11-13. Preliminary report is taken on record. Accordingly, this IA is allowed and disposed of.

IA(I.B.C)/563(KB)2024

3. This IA has been filed by the Liquidator for taking on record progress report at page 12. This IA is accompanied by an affidavit of Liquidator at page 10-11. This IA is allowed and disposed to the extent of taking on record progress report.

4. Post this matter on **12.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**